

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 1049 /Confdl./2025
II-2-1/2025

Bilaspur, dated the 22 /08 / 2025

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is posted in the capacity as mentioned in Column No. (6) from the date she assumes charge of her office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date she assumes charge of her office: -

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Mona Chauhan, Joint Registrar, Chhattisgarh State Consumer Disputes Redressal Commission	Raipur	Bilaspur	Bilaspur	XII District & Additional Sessions Judge

No. 1050 /Confdl./2025
II-2-1/2025

Bilaspur, dated the 22 /08 / 2025

The following Civil Judges (Senior Division), as specified in Column No. (2) of the table below, who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government vide its Order No. 3192/2343/XXI-B/C.G./2025 dated 12.08.2025 and Corrigendum No. 3203/2343/21-ब/छ.ग./2025 dated 13.08.2025, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and are posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Civil Judges (Senior Division), as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s):-

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Pankaj Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate	Durg	Durg	Durg	IX District & Additional Sessions Judge

Contd... 2/-

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
2.	Shri Brijesh Rai, I Civil Judge Senior Division & Chief Judicial Magistrate	Manendra-garh	Raipur	Raipur	IV District & Additional Sessions Judge
3.	Shri Subodh Mishra, I Civil Judge Senior Division & Chief Judicial Magistrate	Sukma	Raipur	Raipur	VII District & Additional Sessions Judge
4.	Smt. Ravinder Kaur, I Civil Judge Senior Division & Chief Judicial Magistrate	Janjgir-Champa	Janjgir	Janjgir-Champa	District & Additional Sessions Judge, F.T.S.C. (POCSO)
5.	Ku. Sakshee Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate	Baikunth-pur	Bemetara	Bemetara	II District & Additional Sessions Judge
6.	Shri Sheelu Singh, I Civil Judge Senior Division & Chief Judicial Magistrate	Korba	Katghora	Korba	II District & Additional Sessions Judge
7.	Smt. Namita Minj Bhaskar, I Civil Judge Senior Division & Chief Judicial Magistrate	Dhamtari	Dhamtari	Dhamtari	I Additional Judge to the Court of District & Additional Sessions Judge
8.	Shri Sumit Kumar Harsyana, I Civil Judge Senior Division & Chief Judicial Magistrate	Ambika-pur	Surajpur	Surajpur	II District & Additional Sessions Judge
9.	Shri Jeetendra Pradhan, I Civil Judge Senior Division & Chief Judicial Magistrate	Jagdalpur	Raipur	Raipur	XIV District & Additional Sessions Judge
10.	Dr. Sumit Kumar Soni, I Civil Judge Senior Division & Chief Judicial Magistrate	Ramanuj-ganj	Ramanuj-ganj	Balrampur-Ramanuj-ganj	Additional Judge to the Court of I District & Additional Sessions Judge
11.	Ms. Manisha Thakur, I Civil Judge Senior Division & Chief Judicial Magistrate	Mungeli	Bilaspur	Bilaspur	VI District & Additional Sessions Judge

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
12.	Shri Radheshyam Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate	Baloda-Bazar	Kurud	Dhamtari	Additional Judge to the Court of District & Additional Sessions Judge, Dhamtari at Kurud
13.	Smt. Sarojani Janardan Khare, I Civil Judge Senior Division & Chief Judicial Magistrate	Jashpur	Jashpur	Jashpur	Additional Judge to the Court of District & Additional Sessions Judge
14.	Shri Shyam Kumar Sahu, I Civil Judge Senior Division & Chief Judicial Magistrate	Khairagarh	Raigarh	Raigarh	V District & Additional Sessions Judge
15.	Smt. Anita Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate	Gariaband	Raipur	Raipur	District & Additional Sessions Judge, III F.T.S.C. (POCSO)
16.	Ku. Rajeshwari Suryawanshi, I Civil Judge Senior Division & Chief Judicial Magistrate	Kawardha	Kawardha	Kabirdham (Kawardha)	II Additional Judge to the Court of District & Additional Sessions Judge
17.	Shri Vijendra Sonwani, I Civil Judge Senior Division & Chief Judicial Magistrate	Bilaspur	Bilaspur	Bilaspur	XI District & Additional Sessions Judge
18.	Shri Girish Kumar Mandavi, I Civil Judge Senior Division & Chief Judicial Magistrate	Raipur	Raipur	Raipur	District & Additional Sessions Judge, IV F.T.S.C. (POCSO)
19.	Shri Anand Borkar, I Civil Judge Senior Division & Chief Judicial Magistrate	Mahasa-mund	Mahasa-mund	Mahasa-mund	II District & Additional Sessions Judge

Note: (i) The Judicial Officer, whose name is mentioned at serial no. 11 shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on her own request.

BY ORDER OF THE HIGH COURT


(MANSOOR AHMED)
I/C REGISTRAR GENERAL
Contd... 4/-

Endt. No. 1051/Confdl./2025
II-2-1/2025

Bilaspur, dated the 22 / 08 / 2025

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
 1. Smt. Mona Chauhan, Joint Registrar, Chhattisgarh State Consumer Dispute Redressal Commission, Behind New Bus Stand (Old Bus Depot No.1), Padri, Raipur,
 2. Shri Pankaj Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate, Durg,
 3. Shri Brijesh Rai, I Civil Judge Senior Division & Chief Judicial Magistrate, Manendragarh-Chirmiri-Bharatpur at Manendragarh,
 4. Shri Subodh Mishra, I Civil Judge Senior Division & Chief Judicial Magistrate, Sukma,

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5. Smt. Ravinder Kaur, I Civil Judge Senior Division & Chief Judicial Magistrate, Janjgir-Champa,
6. Ku. Sakshee Dixit, I Civil Judge Senior Division & Chief Judicial Magistrate, Korla (Baikunthpur),
7. Shri Sheelu Singh, I Civil Judge Senior Division & Chief Judicial Magistrate, Korba,
8. Smt. Namita Minj Bhaskar, I Civil Judge Senior Division & Chief Judicial Magistrate, Dhamtari,
9. Shri Sumit Kumar Harsyana, I Civil Judge Senior Division & Chief Judicial Magistrate, Sarguja (Ambikapur),
10. Shri Jeetendra Pradhan, I Civil Judge Senior Division & Chief Judicial Magistrate, Bastar (Jagdalpur),
11. Dr. Sumit Kumar Soni, I Civil Judge Senior Division & Chief Judicial Magistrate, Balrampur-Ramanujganj,
12. Ms. Manisha Thakur, I Civil Judge Senior Division & Chief Judicial Magistrate, Mungeli,
13. Shri Radheshyam Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate, BalodaBazar-Bhatapara,
14. Smt. Sarojani Janardan Khare, I Civil Judge Senior Division & Chief Judicial Magistrate, Jashpur,
15. Shri Shyam Kumar Sahu, I Civil Judge Senior Division & Chief Judicial Magistrate, Khairagarh-Chhuikhadan-Gandai at Khairagarh,
16. Smt. Anita Dhruw, I Civil Judge Senior Division & Chief Judicial Magistrate, Gariaband,
17. Ku. Rajeshwari Suryawanshi, I Civil Judge Senior Division & Chief Judicial Magistrate, Kabirdham (Kawardha),
18. Shri Vijendra Sonwani, I Civil Judge Senior Division & Chief Judicial Magistrate, Bilaspur
19. Shri Girish Kumar Mandavi, I Civil Judge Senior Division & Chief Judicial Magistrate, Raipur,
20. Shri Anand Borkar, I Civil Judge Senior Division & Chief Judicial Magistrate, Mahasamund,

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.09.2025** and send his/her handing and taking over charge reports to this Registry through the concerned Principal District & Sessions Judge.*

- 22) Principal District & Sessions Judge, Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Korba/ Korla (Baikunthpur)/ Mungeli/ Raipur/ Rajnandgaon/ Sarguja (Ambikapur) for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.09.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
- 23) Principal District & Sessions Judge, Balod/ Balrampur-Ramanujganj/ Bemetera/ Bilaspur/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kawardha/ Kondagaon/ Mahasamund/ Raigarh/ Surajpur/ Uttar Bastar (Kanker) for information.
- 24) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.



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- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / High Court Recruitment Cell/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(MANSOOR AHMED)
I/C REGISTRAR GENERAL